

Annexure-IV

Name of the corporate debtor: Raghupati Construction Private Limited; Date of commencement of CIRP: 19/10/2023; List of Creditors as on: 10/06/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|-------------------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Avargreen Organic Foods Private Limited | 11-11-2023 | ₹ 1,06,75,000.00 | ₹ 1,00,00,000.00 | Unsecured Financial Creditor | NA | NA | No | 34.02% | - | - | - | ₹ 6,75,000.00 | The interest amount computed by Financial Creditor is under verification, the RP has asked for clarification for the amount as to how it has been calculated |
| 2 | Rajat Singh Deep Bhatia | 06-04-2024 | ₹ 8,86,25,197.00 | ₹ 0.00 | Unsecured Financial Creditor | NA | NA | No | 0.00% | - | - | - | ₹ 8,86,25,197.00 | The RP vide an email requested the claimant to submit supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification |
| | | Total | ₹ 9,93,00,197.00 | ₹ 1,00,00,000.00 | | | | | 34.02% | | | | ₹ 8,93,00,197.00 | |